

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF PENGUINE HOSPITALITY PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	PENGUINE HOSPITALITY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23rd July, 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900WB2010PTC151549
5.	Address of the registered office and principal office (if any) of corporate debtor	8, Ho Chi Minh Sarani, Ground Floor, Kolkata-700071, West Bengal
6.	Date of closure of Insolvency Resolution Process	1st May, 2023
7.	Liquidation commencement date of corporate debtor	12th September, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sudipta Ghosh, Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 8, N.N. Mukherjee 3rd Lane, Uttarpara, Hooghly-712258 E-Mail ID: sudipta_ghosh08@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 29C, Bentinck Street, 2nd Floor, Kolkata - 700069, E-Mail ID: liq.penguin@gmail.com
11.	Last date for submission of claims	11th October, 2023

[NOTE: The undersigned was informed about the appointment by the Hon'ble NCLT, Kolkata Bench vide mail dated 19th September, 2023]

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Penguin Hospitality Private Limited on **12th September, 2023**.

The stakeholders of Penguin Hospitality Private Limited are hereby called upon to submit their claims with proof on or before **11th October, 2023**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sudipta Ghosh
Liquidator

Date : 21.09.2023
Place : Kolkata

Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872

SUDIPTA GHOSH

Sudipta Ghosh
Insolvency Professional
Regn. No.-IBBI/IPA-001/
IP-P00484/2017-18/10872